

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 56 of 2013 and 84 of 2013**

**Dated : 6<sup>th</sup> April, 2016**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Appeal No. 56 of 2013**

**Talwandi Sabo Power Ltd. ... Appellant(s)  
Versus  
Punjab State Power Corp. Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant : Mr. Amit Kapur, Mr. Vishal Anand  
Mr. Sambit Panja**

**Counsel for the Respondent(s) : Mr. Hemant Singh, Mr. Nimesh Jha  
Ms. Shikha Ohri for R-2  
Mr. Anand K.Ganesan for R-1  
Ms. Poorva Saigal  
Ms. Ranjitha Ramachandran for R-1**

**Appeal No. 84 of 2013**

**Talwandi Sabo Power Ltd. ... Appellant(s)  
Versus  
Punjab State Power Corp. Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant : Mr. Amit Kapur, Mr. Vishal Anand  
Mr. Sambit Panja**

**Counsel for the Respondent(s) : Mr. Hemant Singh, Mr. Nimesh Jha  
Ms. Shikha Ohri for R-2  
Mr. Anand K.Ganesan for R-1**

**ORDER**

The clarifications in the said appeals have been sought.

**Fix for judgment for tomorrow i.e. 07.04.2016.**

**(T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**